

ADHOC COMMITTEE BAR COUNCIL OF MEGHALAYA
AT SHILLONG

No. HCM.II/50/2014-Estt/ 804

Dated: Shillong, the 13th October, 2022

NOTIFICATION

It is hereby notified/informed to all concerned that the counting of preferential vote to elect 15 (fifteen) learned members of the Bar Council of Meghalaya for the first time shall be commenced from **10:00AM** onwards on the **17th October 2022** which likely to continue on the **18th October 2022** with the same time at the premises of the **High Court of Meghalaya Bar Association, Shillong.**

It is also further notified that, the following are the names of the counting agents nominated by the Adhoc Committee for the purpose of ensuring fair and transparent preferential counting of votes.

1. Smti. Pynhunlang Wanshong
2. Smti. Synshar Kyndiah
3. Smti. Darihun M. Nengnong
4. Miss Bandana Das
5. Shri. Sohar Ali Sheikh
6. Shri. Peter A Dohkrut
7. Shri. Philip Khrawbok Shati
8. Shri. Santosh Pandit
9. Shri. Iwanbanroi Warjiri
10. Miss. Virginia Shadap
11. Mrs. Alphanur Nongsiej
12. Miss Badashisha Mawrie
13. Miss Lalramnghaki Hauchhum
14. Shri. H. Abraham
15. Shri. Arkin H. Kharwanlang
16. Shri. Aldon T. Syiem.
17. Shri. Tiptremi Dkhar
18. Miss. Ana A. Sangma
19. Miss Badahun Peacefullness Ryntathiang
20. Miss Cassandra Nongkhlaw

21. Mr. Mawshanbor Ryntathiang
22. Mr. Kordorme S. Manner
23. Z. Begum
24. Miss. Lucy D Sangma
25. Mr. Jordon K. Pariat
26. Miss. Daphi N. Thangkhiew.
27. Miss. Runachwa Suchiang
28. Mr. Kitboklang Kharmawphlang
29. Miss. Eliza Passah
30. Mr. Minlal Haokip
31. Miss. Arunima Dutta
32. Miss. Daiakerlang Lamin
33. Mrs. Y.M. Sohtun
34. Mr. Gideon Nongphud
35. Miss. Daribha Kharkongor
36. Miss. Ibanylla Mary Lyngdoh
37. Mr. Kamal Kr. Gupta
38. Mr. Rakesh Sahu
39. Miss. Cicillia Sangma
40. Miss. Sengchira Sangma
41. Mr. Marbud Ropmai
42. Miss. Ilawanpynshai Muktieh
43. Md. I.A. Mansuri
44. Miss. Aiom Kharbuli
45. Mr. Satyender Kumar Roy
46. Miss. Silivia Nongsiej

The Adhoc Committee sincerely request all the above Learned Counting Agents to reach the place of counting i.e. **High Court of Meghalaya Bar Association, Shillong at 9 am sharp on 17th October, 2022.**

Your valuable service will be highly appreciated.


MEMBER
ADHOC COMMITTEE,
BAR COUNCIL OF MEGHALAYA
SHILLONG.

Memo No. HCM.II/50/2014-Estt/804-A
Copy to:

Dated Shillong 13th October, 2022

1. The Advocate General, High Court of Meghalaya for favour of kind information.
2. Shri K.S. Kynjing, Senior Advocate, High Court of Meghalaya for favour of kind information.
3. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Baghmara/Resubelpara/Ampati/Khliehriat/Mawkyrwat for favour of kind information and necessary action.
4. The Judicial Magistrate First Class, Mairang Court for favour of kind information and necessary action.
5. The Judicial Magistrate First Class Sohra Sub-Division, Amlarem Sub-Division, Dadenggre Sub-Division for favour of kind information and necessary action.
6. The Judge, District Council Court, KHADC, Shillong/JHADC, Jowai/GHADC, Tura for information and necessary action for favour of kind information and necessary action.
7. Smti. Pynhunlang Wanshong, Advocate for favour of kind information and necessary action.
8. Smti. Synshar Kyndiah, Advocate for favour of kind information and necessary action.
9. Smti. Darihun M. Nengnong, Advocate for favour of kind information and necessary action.
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14. Shri. Santosh Pandit, Advocate for favour of kind information and necessary action.
15. Shri. Iwanbanroi Warjiri, Advocate for favour of kind information and necessary action.
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17. Mrs. Alphanur Nongsiej, Advocate for favour of kind information and necessary action.
18. Miss Badashisha Mawrie, Advocate for favour of kind information and necessary action.
19. Miss Lalramnghaki Hauchhum, Advocate for favour of kind information and necessary action.
20. Shri. H. Abraham, Advocate for favour of kind information and necessary action.
21. Shri. Arkin H. Kharwanlang, Govt. Advocate for favour of kind information and necessary action.
22. Shri. Aldon T. Syiem, Advocate for favour of kind information and necessary action.
23. Shri. Tiptremi Dkhar, Advocate for favour of kind information and necessary action.
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48. Miss. Ilawanpynshai Muktieh, Advocate for favour of kind information and necessary action.
49. Md. I.A. Mansuri, Advocate for favour of kind information and necessary action.
50. Miss. Aiom Kharbuli, Advocate for favour of kind information and necessary action.
51. Mr. Satyender Kumar Roy, Advocate for favour of kind information and necessary action.
52. Miss. Silivia Nongsiej, Advocate for favour of kind information and necessary action.
53. The President/Secretary, High Court Bar Association, Shillong, for kind information and necessary action.
54. The President/Secretary, Shillong Bar Association, Shillong, for kind information and necessary action.
55. The President/Secretary, Jaintia Hills District Bar Association, Jowai, for kind information and necessary action.
56. The President/Secretary, Nongpoh Bar Association, Nongpoh, for kind information and necessary action.
57. The President/Secretary, Nongstoin Bar Association, Nongstoin, for kind information and necessary action.
58. The President/Secretary, Tura Bar Association, Tura, for information and necessary action.
59. The President/Secretary, Williamnagar Bar Association, Williamnagar, for kind information and necessary action.
60. The President/Secretary, Khliehriat Bar Association, Khliehriat for kind information and necessary action.

61. The President/Secretary, Baghmara Bar Association, Baghmara for kind information and necessary action.
62. The President/Secretary, Resubelpara Bar Association, Resubelpara for kind information and necessary action.
63. The President/Secretary, Ampati Bar Association, Ampati for kind information and necessary action.
64. The President/Secretary, Mawkyrwat Bar Association, Mawkyrwat for kind information and necessary action.
65. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
66. Notice Board.
- ✓ 67. Office File.


MEMBER
ADHOC COMMITTEE,
BAR COUNCIL OF MEGHALAYA
SHILLONG

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13/10/22